

correct reply in lieu of this portion should be read as under:—

“The Japan/India/Pakistan/Gulf/Japan Conference. Bombay, levied a surcharge of 15 per cent with effect from 1-5-1978 on inward cargo only. The India-Sri Lanka-Bangladesh-Burma Conference have imposed congestion surcharge of 30 per cent commencing with the next loader after 8-7-1978 on outward cargoes (export) only”.

Statement correcting the reply to Unstarred Question No. 2553 on 2-8-78 re Congestion at Bombay Port.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRICHAND RAM) : In reply to part (b) of Unstarred Question No. 2553 answered on 2-8-1978, the following information was *inter alia* given:—

(b) S. No.	Name of Conference	Date of imposition/ rise in congestion surcharge at Bombay	Imposition/ rise in congestion surcharge	Whether applicable for inward or outward or for both trades
5	India-Pakistan Sri Lanka-Bangladesh and Burma	Next loader after 8-7-1978	30%	Both

There has been a slight error in this part of the reply. The correct reply in lieu of this portion be read as under:—

(b) S. No.	Name of Conference	Date of imposition rise in congestion surcharge at Bombay	Imposition/ rise in congestion surcharge	Whether applicable for inward or outward or for both trades
5	India-Sri Lanka-Bangladesh and Burma Conference.	Next loader after 8-7-1978.	30%	On outward cargoes (export) only

I regret the error which has occurred in this case.

(ii) When the error was noticed, the attached offices of the Ministry at Bombay were contacted to ensure the correctness of the information. It took time to get the clarifications, etc., and in the mean-time the Monsoon Session of Lok Sabha was over.

12 hrs.

SHRI S. NANJESHA GOWDA (Hassan): Five members have given a Calling Attention notice regarding the distress sale of agricultural products.

I regret the error which has occurred in this case.

(ii) When the error was noticed, the attached offices of the Ministry at Bombay were contacted to ensure the correctness of the information. It took time to get the clarifications, etc., and in the meantime the Monsoon Session of Lok Sabha was over.

MR. SPEAKER: It is under consideration.

SHRI SAUGATA ROY (Barrack-pore). I have given notice for an adjournment motion about a report that appeared in the 'Washington Post' about the Indian Nuclear plant post-radiation hazards. (Interruptions) 'Washington Post' is very close to Dr. Subramaniam Swamy. (Interruptions)

MR. SPEAKER: It is under consideration. Now papers to be laid. Mr. Prime Minister.

(Interruptions)

MR. SPEAKER: No, no. Mr. Prime Minister.